

Name of the corporate debtor: JBM Shelters Private Limited (In Liquidation); Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 31.05.2025

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				
1	Magnum Finvest	11-10-2023	1,10,22,506	1,10,22,506	Loan	1,10,22,506	No	Refer Note Below	-	0.598%	-	-	-	Note 1
2	LICHFL Trustee Private Limited	10-10-2023	1,75,18,18,220	1,75,08,20,000	Corporate Guarantee	1,75,08,20,000	YES	-	-	94.912%	-	-	-	Note 2
	Total		1,76,28,40,726	1,76,18,42,506		1,76,18,42,506			-	95.510%	-	-	-	

Note:	
1.	Pursuant to the direction of Hon'ble NCLT in IA/472/2024 in IBA/826/2020 directing the Liquidator to re verify the Classification of Claim of Magnum Finvest. After re-verification of the claim by the Liquidator based on the latest ruling of NCLAT in Company Appeal (AT)/CH/Ins/277/2023 Canara Bank Vs Mr.S.Rajendran Liquidator of Cape Engineers Private Limited dated 07.03.2024, the Liquidator has re-classified the Magnum Finvest as Secured Creditor.
2.	Claim of LICHFL which was earlier classified as unsecured now Classified as Secured pursuant to the Order of Hon'ble NCLT dated 02.05.2025.